

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3539
ANSWERED ON:24.08.2011
NEW INSTITUTIONS BY AICTE
Ganeshamurthi Shri A.;Singh Dr. Raghuvansh Prasad

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of new institutions/engineering colleges sanctioned by the All India Council for Technical Education (AICTE) in the country including Bihar during the year 2009-10 and 2010-11;
- (b) the present status of pending cases/requests for setting up of such institutes during the current year. State-wise;
- (c) whether the Government has directed to the AICTE to grant the sanction to the institutions keeping in view the quality of education being imparted; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT Dr. D. PURANDESWARI)

(a): The number of All India Council for Technical Education (AICTE) approved institutions sanctioned in the country including Bihar during the year 2009-10 and 2010-11 is as under :

Year	India	Bihar
2009-10	1235	8
2010-11	844	3

(b) to (d) : All cases received for seeking approval of AICTE for current academic year have been processed as per provision of AICTE regulations "All India Council for Technical Education (Grant of approval for Technical Education) Regulations, 2011" dated 10th December, 2010 further described under Approval Process Handbook 2011- 12. So far 490 institutions have been accorded permission out of 1062 applications received for the year 2011-12. The letter of rejection for 559 applications has been issued. The State-wise pending cases is as under :

Gujarat - 1, Himachal Pradesh - 3, Maharashtra - 2, Punjab - 2, Rajasthan - 4, Uttar Pradesh - 1.

AICTE grants approval to the technical institutions which comply with the AICTE norm and standards as prescribed in the Approval Process Handbook.